

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 718
(To be answered on the 20th July 2017)

FLYING RIGHTS

718. SHRI C.S. PUTTA RAJU
SHRI S.P. MUDDAHANUME GOWDA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of flying rights that India has with other countries, country-wise;
- (b) whether in spite of having flying rights, our airlines are not getting slots in overseas locations, if so, the details thereof;
- (c) the reasons due to which the utilisation of traffic rights by Indian carriers is low;
- (d) whether the Ministry proposes to include slots in the Air Service Agreement with other countries; and
- (e) if so, the detail thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- a): The details of flying rights that India has with other countries is attached as Annex.
 - (b): In December 2015 Federation of Indian Airlines had drawn the attention of the Government towards the non availability of viable slots for Indian carriers at Dubai International Airport. However, as on date Indian carriers are utilising almost all entitlements on India - Dubai sector.
 - (c): Utilisation of traffic rights by Indian carriers depends on the business model of the individual domestic carriers and their ability to compete with foreign carriers.
 - (d) & (e): No Madam. Air Service Agreement provides a legal framework for operation of any airlines which inter alia provides provision for traffic rights, points of call, designation of airlines etc. whereas slot is a right granted by an airport owner which allows an airline to schedule a landing or departure during a specific time period.

Annexure to Lok Sabha Unstarred Question No.718 for 20th July, 2017

S.No.	Country	Capacity Entitlements per week for each side
1	Afghanistan	14 services
2	Algeria	to be allocated
3	Armenia	600 seats
4	Australia	6500 seats
5	Austria	14 services
6	Azerbaijan	7 services
7	Bahrain	11500 seats + 14 services
8	Bangladesh	61 services + unlimited to 18 tourist destinations in India
9	Barbados	7 services
10	Belarus	2 services
11	Belgium	35 services
12	Bhutan	unlimited
13	Bosnia & Herzegovina	To be allocated
14	Brazil	21 services
15	Brunei	28 services + unlimited to 18 tourist destinations in India
16	Bulgaria	7 services
17	Cambodia	28 services + unlimited to 18 tourist destinations in India
18	Canada	35 services
19	Chile	14 services
20	China	42 services
21	Croatia	2 services
22	Cyprus	2 services
23	Czech Republic	Open Sky
24	Denmark	21 services (scandivian)
25	Djibouti	to be allocated
26	Egypt	14 services
27	Ethiopia	28 services
28	Fiji	3 services
29	Finland	Open Sky
30	France	35 services
31	Georgia	21 services
32	Germany	24400 seats
33	Ghana	7 services
34	Greece	open sky
35	Guyana	Open Sky
36	Hongkong	45 services + 1250 seats
37	Hungary	7 services
38	Iceland	14 services
39	Indonesia	28 services + unlimited to 18 tourist destinations in India
40	Iran	31 services
41	Iraq	12 services
42	Israel	14 services
43	Italy	24 services
44	Ireland	21 services

S.No.	Country	Capacity Entitlements per week for each side
45	Jamaica	Open Sky
46	Japan	42 services
47	Jordon	14 services
48	Kazakhstan	21 services
49	Kenya	21 services
50	Kuwait	12000 seats + 2%
51	Kyrgyzstan	14 services
52	Latvia	to be allocated
53	Lebanon	5 services
54	Lesotho	to be allocated
55	Lithuania	450 seats
56	Luxembourg	to be allocated
57	Macau	2 services
58	Madagascar	2 services
59	Malaysia	22531 seats + unlimited to 18 tourist destinations in India.
60	Maldives	8400 seats + unlimited to 18 tourist destinations in India
61	Malta	2 services
62	Mauritius	14 services
63	Mongolia	2 services
64	Mexico	unlimited
65	Morocco	2 services
66	Mozambique	to be specified
67	Myanmar	28 services + unlimited to 18 tourist destinations in India
68	Nepal	30000 seats + unlimited to 18 tourist destinations in India
69	Netherlands	Open Sky for six metros
70	New Zealand	7 services
71	Nigeria	7 services
72	Norway	21 services (scandivian)
73	Oman	27405 seats
74	Pakistan	28 services
75	Philippines	7 services
76	Poland	7 services
77	Portugal	7 services
78	Qatar	24292 seats + 2%
79	Romania	2 services
80	Russia	52 services
81	Rawanda	7 services
82	Serbia	
83	Spain	Open Sky
84	Saudi Arabia	75 svcs/20000 seats + Dammam Open sky
85	Seychelles	7 services
86	S. Korea	19 services
87	South Africa	28 services
88	Singapore	29400 seats + unlimited to 18 tourist destinations in India
89	Sri Lanka	Open Sky
90	Senegal	7 services
91	Slovakia	8 services

S.No.	Country	Capacity Entitlements per week for each side
92	Slovenia	To be agreed
93	Sweden	21 services (scandivian)
94	Switzerland	16 services
95	Syria	2 services
96	Taiwan	14 services
97	Tajikistan	2 services
98	Tanzania	14 services
99	Thailand	26354 seats + unlimited to 18 tourist destinations in India
100	Trinidad & Tobago	To be decided
101	Tunisia	7 services
102	Turkey	14 services
103	Turkmenistan	2750 seats
104(i)	UAE-AbuDhabi	50000 seats + 2%
104(ii)	UAE-Dubai	65200 seats + 2%=66504
104(iii)	UAE-Sharjah	110 services/17841 seats+2% (total 18198) & 2500 seats available for UAE other than Dubai- total 20698
104(iv)	UAE-RAK /Al Ain	1400 seats
105	Uganda	7 services
106	UK	56 services-Del/Lon, other open sky
107	Ukraine	600 seats
108	USA	unlimited
109	Uzbekistan	18 services
110	Vietnam	28 services + unlimited to 18 tourist destinations in India
111	Yemen	14 services
112	Yugoslavia	2 services
113	Zambia	3 services
114	Zimbabwe	7 services

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